

No. 94

TUESDAY, 27 JULY 2010

11.30 A.M.

1. QUESTIONS

(1) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(2) POSTPONED UNSTARRED QUESTIONS TO BE LAID ON THE TABLE

Postponed Unstarred Question No.36 tabled by Shri Dilip Parulekar, MLA regarding 'Enquiries against Police Personnel/Officers, (originally slated for answer on 20.07.2010) to be laid on the table.

(3) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

2. CONGRATULATORY MOTION

SHRI AGNELO FERNANDES, MLA to move the following:

"This House congratulates Miss Abieta Menezes for being one of the youngest Karate Champion with Black Belt at the age of 8 years and winning lot of medals in International competitions, thereby bringing great laurels to the State of Goa."

3. PAPERS TO BE LAID

SHRI DIGAMBAR KAMAT, Chief Minister to lay the 24th Annual Report of Goa University for the year 2008-2009.

4. **CALLING ATTENTIONS**

(1) **SHRI DAYANAND NARVEKAR**, MLA to call the attention of the Minister for Urban Development to the following:

“Apprehensions and fear in the minds of backward communities in Goa due to reported decision of the Government to hold municipal elections without following the State Policy of reservation of seats to OBC/ST/SC thereby causing injustice to backward classes and action the Government intends to take in the matter.”

(2) **SHRI DAMODAR NAIK**, MLA to call the attention of the Minister for Housing Board to the following:

“Apprehension in the minds of house buyers of Goa Housing Board that the houses which were allotted in the year 2007 by Goa Housing Board for a particular rate after advertisement at Fatorda and other places are being forced to pay additional 30 to 40% more than the original amount which has shocked the buyers.”

5. **DISCUSSION* AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2010-11**

- | | | |
|----------------------|---|--|
| Demand No. 7 | - | Settlement and Land Records. |
| Demand No. 8 | - | Treasury & Accounts Administration, North Goa. |
| Demand No. 9 | - | Treasury & Accounts Administration, South Goa. |
| Demand No. 11 | - | Excise
(Cut Motion at Sl.No. 1 of list separately circulated to be disposed off) |
| Demand No. 12 | - | Commercial Taxes |
| Demand No. 15 | - | Collectorate, North Goa
(Cut Motions at Sl.No. 2 of list separately circulated to be disposed off) |
| Demand No. 16 | - | Collectorate, South Goa. |
| Demand No. 30 | - | Small Savings and Lotteries. |

- Demand No. 32** - **Finance**
(Cut Motions at SI.No. 3 of list
separately circulated to be disposed off)
- Demand No. 33** - **Revenue**
(Cut Motions at SI.No. 4 of list
separately circulated to be disposed off)
- Demand No. 75** - **Planning, Statistics and Evaluation.**

**ASSEMBLY HALL
PORVORIM-GOA
27 JULY, 2010**

**J. N. BRAGANZA
SECRETARY**

*2 hours to be taken by Opposition and 2 hours by the Ruling Coalition for the discussion on the group of Demands for Grants for the day.